

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 772/MP/2025

Subject : Petition under Sections 66 and 79 of the Electricity Act, 2003, read with Regulation 54, 55 and 56 of the CERC (Power Market) Regulations 2021, seeking enhancement of block-bid size up to 350 MW for Hydro Pumped Storage Plant in the Day-Ahead-Market (DAM).

Petitioner : Greenko AP01 IREP

Respondents : Indian Energy Exchange and Ors.

Date of Hearing : **27.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, Greenko AP01 IREP
Shri Gajendra Sinh Vasava, NLDC

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the present Petition has been filed seeking an enhancement of the block-bid size up to 350 MW for Hydro Pumped Storage Plants (Hydro PSP) in the Day-Ahead Market (DAM). He further submitted that the replies of all three Power Exchanges are also on record, and since the pleadings are completed, the matter may be reserved for order.

2. After considering the submissions of the learned counsel for the Petitioner, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)